

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------|------------------|-----------------|--|-------------------------|
| HEARING | | | | |
| 1 | CRI REV APP | 100765/2017 | Parvinder Singh Patheja - Applicant Vs CBI, BS and FC, - Respondent | Madhukar P. Dalvi |
| 2 | CRI M A | 102190/2019 | Paras D. Patawari- Applicant in MA 2638-16 in Appeal 1078-14 Vs M/s. Raphel Motors and Mr. K. R. Anthony | Jagdish B. Choudhury |

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------------------------------|------------------|-----------------|--|----------------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | CRI REV APP | 100453/2019 | Vikram Doshi - Applicant Vs The State of Maharashtra and CBI, BS and FC - Respondent | Haresh Jagtiani and Ass. |
| <u>HEARING</u> | | | | |
| 2 | MISC APPLN CBI | 100372/2020 | Anand Vijaikumar Singh Vs Central Bureau of Investigation, BS and FC | Bhave and Company |
| <u>DEFENCE EVIDENCE</u> | | | | |
| 3 | SPL CASE CBI | 100021/1998 | CBI ACB NEW DELHI Vs Ramesh Rasiklal Desai Oth. | SPP Mirajkar Ms Mehta Co. |
| <u>REPLY/SAY</u> | | | | |
| 4 | MISC APPLN CBI | 100887/2020 | Kaushal Manish Panchal Vs State of Maharashtra through CBI, ACB, Mumbai | Adv. Vikramsingh Parmar |
| 5 | MISC APPLN CBI | 100888/2020 | Pushp Ishwarsingh Chauhan Vs State of Maharashtra through CBI, ACB | Vikramsingh Parmar |
| 6 | MISC APPLN CBI | 100889/2020 | Cyberace Info Vision Pvt. Ltd. (Through Directo Kaushal Manish Panachal) Vs State of Maharashtra through CBI, ACB, Mumbai | Vikramsingh Parmar |
| <u>APPEARANCE</u> | | | | |
| 7 | SPL CASE CBI | 100011/2018 | CBI BS and FC Vs M/s. Siddhi Vinayak Logistics Ltd and others 21 | |
| 8 | SPL CASE CBI | 100039/2018 | STATE GOVERNMENT CBI BS and FC Vs Padmakar N. Deshpande | |
| <u>B.A. NO. IN SPL. C. NO</u> | | | | |
| 9 | SPL CASE CBI | 100043/2018 | STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other 13 | |

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|----------------------------------|
| <u>COMPLIANCE</u> | | | | |
| 1 | MISC APPLN CBI | 100036/2020 | Himanshu Vinodchandra Shah Vs CBI | M/s. A.S. Khan and Associates |
| <u>STAYED BY HONBLE HIGH COURT</u> | | | | |
| 2 | SPL CASE CBI | 100038/2010 | State CBI BS FC MUMBAI Vs Ravindranath Shenoy Parkal Others | |
| <u>CROSS-EXAMINATION</u> | | | | |
| 3 | SPL CASE CBI | 100089/2010 | The State CBI BSand FC MUMBAI Vs Mahendra Satav and Others | |
| 4 | SPL CASE CBI | 100031/2011 | CBI BS and FC MUMBAI Vs N.D. Bhoite and 1 another | |

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|-------------------------|
| <u>HEARING</u> | | | | |
| 1 | CRI REV APP | 100012/2018 | Central Bureau of Investigation- Aplcnt. Vs Rajendra Agarwal-Respdt. | P. P. |
| 2 | MISC APPLN CBI | 100908/2020 | Yamini Mahesh Bangera Vs The State of Maharashtra Through CBI B.S. and F.C. | Harsh Parte |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 3 | SPL CASE CBI | 100117/2015 | The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others | |
| Sub Matter: SPL CASE CBI/0100009/2016 | | | | |
| <u>EVIDENCE</u> | | | | |
| 4 | SPL CASE CBI | 100009/2016 | The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea | |
| (Main Matter SPL CASE CBI/0100117/2015) | | | | |
| <u>STAYED BY HONBLE HIGH COURT</u> | | | | |
| 5 | SPL CASE CBI | 100094/2002 | CBI BSFC Bangalore Vs M. Sadananda Shetty ors. | SPP |
| <u>REPLY/SAY</u> | | | | |
| 6 | BAIL APPLN CBI | 101034/2020 | Miten Anil Pandya Vs The State CBI BS FC Mumbai | Rohan J Sawant |
| 7 | MISC APPLN CBI | 100926/2020 | Nakul Mullick - Applicant/accused no. 4 Vs State CBI BSFC | Girish Kulkarni |
| <u>N.B.W.READY</u> | | | | |
| 8 | SPL CASE CBI | 100042/2014 | The State CBI BSFC Vs Suja Koshy and others. | |
| Sub Matter: SPL CASE CBI/0100032/2016 | | | | |
| 9 | SPL CASE CBI | 100010/2015 | The State CBI BS AND FC Vs Suja Koshy and Ors. | |

10 SPL CASE CBI

100032/2016

The State CBI BS and FC

Vs

Suja Koshy and 67 others

(Main Matter SPL CASE CBI/0100042/2014)

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------|------------------|-----------------|---|-------------------------|
| HEARING | | | | |
| 1 | CRI APPEAL | 100157/2017 | Philip Simon-Aplnt. Vs Central Bureau of Investigation BS and FC-Respdt. | Sujit B. Shelar |
| 2 | CRI APPEAL | 100158/2017 | M. P. Abraham-Aplnt. Vs Central Bureau of Investigation (CBI) BS and FC-Respdt. | Sujit B. Shelar |
| 3 | MISC APPLN CBI | 100305/2020 | Amish Sharad Shah and Anr Vs The State of Maharashtra Through the Commissioner of Police Crime Branch, CID | Sandeep Bali |
| EVIDENCE PART HEARD | | | | |
| 4 | SPL CASE CBI | 100018/2012 | The State CBI BS FC MUMBAI Vs Nikunj Kanakia and Ors | |
| DORMANT FILE | | | | |
| 5 | SPL CASE CBI | 100068/2006 | CBI-BS AND FC - MUMBAI Vs 1. Mayurkumar Manubhai Desai. @ M. J. Shah @ M. P. Jain @ Mukesh Jain @ Mukesh Shah | SPP MR OMPRAKASH |
